

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2018 &**  
**IA NO. 1674 OF 2018 & IA NO. 1824 OF 2018 &**  
**IA NO. 903 OF 2019**

**Dated: 15<sup>th</sup> May, 2019**

**In the matter of:**

**Himachal Pradesh State Electricity Board**

**.... Appellant(s)**

**Versus**

**NRSS XXXI (A) Transmission Ltd & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **07.08.2019.**

*mk*

**PS/Court Master**